

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 104
New IA-1788/2024
In
(IB)-343(ND)/17

IN THE MATTER OF:

MR. COLUMBIA Petro Chem Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Petrolube India Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

New IA-1788/2024:-

This is the 19th Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**